

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1684(KB)2018
IA(I.B.C)/519(KB)2022, IA(I.B.C)/1022(KB)2023,
IA(I.B.C)/140(KB)2022, IA(I.B.C)/1284(KB)2023,
IA(I.B.C)/1301(KB)2023, IA(I.B.C)/239(KB)2020,
IA(I.B.C)/347(KB)2022, IA(I.B.C)/1400(KB)2023,
IA(I.B.C)/898(KB)2023, IA(I.B.C)/406(KB)2023,
CONT.A. (IBC)/2(KB)2022, IA(I.B.C)/524(KB)2022,
IA(I.B.C)/1149(KB)2022, IA(I.B.C)/1173(KB)2020,
IA(I.B.C)/1000(KB)2022, RST.A (IBC)/16(KB)2022,
IA(I.B.C)/763(KB)2021, IA(I.B.C)/1001(KB)2022,
IA(I.B.C)/646(KB)2022, IA(I.B.C)/84(KB)2022,
IA(I.B.C)/518(KB)2022, IA(I.B.C)/1519(KB)2019,
IA(I.B.C)/1035(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	JAYANTA BANERJEE VS INCAB INDUSTRIES LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Anirban Ray, Adv.] For Tropical Venture / in IA 1284 &
Mr. Prantik Garai, Adv. IA 1301 of 2023 & IA 84 of 2022
Mr. A. Sikdar, Adv.
Ms. S. Dey, Adv.

Mr. Debraj Saha, Adv.] For Respondent No.1 in
IA(I.B.C)/763(KB)2021
Mr. Hariram Singh, Adv.
Ms. S. Das, Adv.

Ms. Urmila Chakraborty, Adv.] For Respondent No.27 in
IA(I.B.C)/1035(KB)2021
Mr. Ranjit Rajat, Adv.

Mr. Kuldip Mallik, Adv.] For Kamala Mills
Ms. Divya Sharma, Adv.
Mr. Shiven Ray, Adv.

Mr. Shaunak Mitra, Adv.] For RP
Mr. S. Makkar, adv.
Mr. P. Tibrewal, RP in person

Mr. Orijit Chatterjee, Adv.] For the Successful Resolution Applicant

Ms. Swati Dalmia, Adv.
Mr. S. Mukherjee, Adv.

Mr. Shiv Chandra Prasad, Adv.] For P.F. Authority in
IA(I.B.C)/1400(KB)2023
Mr. Avijit Tewary, Adv.

Mr. Ratnanko Banerji, Sr. Adv.] For the Respondent in IA(I.B.C)/519(KB)2022
Mr. Lokenath Chatterjee, Adv.
Mr. Joydeb Ghorai, Adv.
Mr. Sumon Chatterjee, Adv.
Mr. D. Ghorai, Adv.

Mr. Vikram Wadehra, Adv.] For Pegasus Asset Reconstruction Pvt. Ltd.
Ms. Asia Hasan, Adv.
Ms. J. Sorcar, Adv.
Mr. M. Roy, Adv.

Mr. A.K Shrivastava, Adv.] For Bhagwati Singh Jamshedpur Worker
Mr. Akash Sharma, Adv.

Ms. Bhargavi Bhide, CS] in the matter of IA(I.B.C)/347(KB)2022
Mr. Deoul Pathak, Adv. and IA(I.B.C)/524(KB)2022 for applicants

ORDER

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/1035(KB)2021:**
 - a. Copy of this Application be furnished on the Respondents, if not, served earlier.
 - b. List this matter **on 23.11.2023.**
3. **IA(I.B.C)/239(KB)2020:**
 - a. No one appears on behalf of the Applicant. List this matter for final disposal of this application **on 28.11.2023.**
4. **IA(I.B.C)/519(KB)2022:**
 - a. List this matter **on 28.11.2023 at 02:30 p.m.**
5. **IA(I.B.C)/1022(KB)2023:**
 - a. List this matter **on 23.11.2023.**
6. **IA(I.B.C)/140(KB)2022, IA(I.B.C)/1284(KB)2023, IA(I.B.C)/1301(KB)2023:**
 - a. List these matters **on 22.11.2023.**
7. **IA(I.B.C)/347(KB)2022, IA(I.B.C)/1400(KB)2023:**
 - a. List these matters **on 23.11.2023.**

- 8. IA(I.B.C)/898(KB)2023:**
a. List this matter on **23.11.2023 at 12:00 p.m.**
- 9. IA(I.B.C)/406(KB)2023, CONT.A. (IBC)/2(KB)2022, IA(I.B.C)/524(KB)2022:**
a. List these matters on **23.11.2023.**
- 10. IA(I.B.C)/1149(KB)2022:**
a. List this matter on **28.11.2023.**
- 11. IA(I.B.C)/1173(KB)2020, IA(I.B.C)/1000(KB)2022, RST.A (IBC)/16(KB)2022:**
a. List these matters on **23.11.2023.**
- 12. IA(I.B.C)/763(KB)2021, IA(I.B.C)/1001(KB)2022:**
a. List these matters on **28.11.2023.**
- 13. IA(I.B.C)/646(KB)2022, IA(I.B.C)/84(KB)2022:**
a. List these matters on **22.11.2023.**
- 14. IA(I.B.C)/518(KB)2022:**
a. List this matter on **22.11.2023 at 02:30 p.m.**
- 15. IA(I.B.C)/1519(KB)2019:**
a. List this matter on **23.11.2023.**

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**